होशंगाबाद जिले में लकड़ी लादने के लिये माल डिब्बों का नियतन

3225. गं० च० दीक्षित : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मध्य प्रदेश में होशंगाबाद जिले मे लकड़ी लादने के लिए पर्याप्त संख्या में रेलवे के माल डिब्बे उपलब्ध नहीं किये जा रहे, जिसके कारण वहाँ लकड़ी का उत्पादन नहीं बढ़ाया जा सका है, और इस प्रकार के लाखों रुपये के मूल्य की लकड़ी खराब हो गयी है ; और

(ख) यदि हाँ, तो इस स्थिति को सुधारने के लिए क्या कार्यवाही की गई है ?

विधि तथा समाज कल्याण और रेलवे मंत्री (श्री गोविन्द मेनन) : (क) जी नहीं। चालू वर्ष में नवम्बर, 1969 तक होशंगाबाद जिले के स्टेशनों से 2916 माल डिब्बों में लकड़ी का लदान हुआ था। यातायात की निकासी मांग के साथ-साथ हो रही है।

(ख) सवाल नहीं उठता।

End of Beggary in Delhi

3226. SHRI YAMUNA PRASAD MANDAL : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether there is any proposal under consideration of Government to end beggary in the Capital ;

(b) if so, whether any kind of assistance has also been provided to the Delhi Administration to end this nuisance in the Capital ; and

(c) if not, the reasons therefor and the steps taken by the Central Government to end the beggary in the Capital ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (DR. (SHRIMATI) PHULRENU GUHA) : (a) Yes, Sir.

(b) and (c). Delhi Administration's proposal will be examined when received.

Master Plan for the Blind

3227. SHRI R. BARUA :
SHRI MAYAVAN :
SHRI CHENGALRAYA NAIDU :
SHRI N. R. LASKAR :

Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that Delhi Administration has drawn up a Master Plan for the Blind ;

(b) if so, what are the main features of the Plan ; and

(c) what will be the total expenditure involved ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (DR. (SHRIMATI) PHULRENU GUHA) : (a) No, Sir.

(b) and (c). Do not arise.

गोरखपुर के उप-मुख्य वाणिज्यिक अधीक्षक के विरुद्ध आरोप

3228. **श्री अर्जुन सिंह भदौरिया :**
श्री यशपाल सिंह :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पूर्वोत्तर रेलवे के उप-मुख्य वाणिज्यिक अधीक्षक के, जो पहले गोरखपुर में नियुक्त थे, विरुद्ध इस आशय की शिकायतें थीं कि वह आनन्द मार्ग संगठन का सदस्य बन गया है ;

(ख) क्या इन शिकायतों की जांच कराई गई है और यदि हां, तो क्या निष्कर्ष निकले हैं ; और

(ग) क्या यह भी सच है कि उक्त कर्मचारी को पुनः कलकत्ता से गोरखपुर को स्थानान्तरित किया जा रहा है ?

विधि तथा समाज कल्याण और रेलवे मंत्री (श्री गोविन्द मेनन) : (क) और (ख). इस अधिकारी के आनन्द मार्ग संगठन का सदस्य

होने और उसमें सक्रिय रूप से भाग लेने के बारे में एक शिकायत मिली थी। यद्यपि मई, 1969 में सरकार द्वारा इस आशय के अनुदेश जारी किये गये थे कि किसी सरकारी कर्मचारी का आनन्द मार्ग या उसकी किसी संस्था की सदस्यता या उसके आन्दोलन में सक्रिय भाग लेने पर आचरण नियमों के उपबन्धों के अनुसार कार्रवाई की जायेगी लेकिन उच्चतम न्यायालय में दायर की गयी समादेश याचिका और स्थगन प्रस्ताव के नोटिस के बाद इन अनुदेशों को आस्थगित रखा गया है। उच्चतम न्यायालय ने सरकार को, स्थगन आदेश के नोटिस का अन्तिम निपटारा होने तक, मई 969 में जारी अनुदेशों को लागू करने से रोक दिया है।

(ग) उक्त अधिकारी को मई, 1969 में पदोन्नत करके कलकत्ता से गोरखपुर स्थानान्तरित कर दिया गया था।

After-Care Home at Anand Parbat, New Delhi

3229. SHRI ESWARA REDDY :
SHRI ISHAQ SAMBHALI :
SHRI RAMAVATAR SHASTRI:
SHRI J. M. BISWAS :

Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that the Delhi Administration's 'After-Care Home' for boys at Anand Parbat, New Delhi is still housed in tents ;

(b) whether it is also a fact that these tents have become worn out and there are no facilities like light and water in these tents ; and

(c) if so, the steps taken to provide proper buildings for this Home ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (DR. (SHRIMATI) PHULRENU GUHA) : (a) No, Sir.

(b) Does not arise.

(c) A rented building has been provided for the Home.

E.C.A.F.E. Discussion on Railways

3230. SHRI S. K. TAPURIAH :
SHRI RAMAVATAR SHASTRI :
SHRI SHIVA CHANDRA JHA :
SHRI SITA RAM KESRI :
SHRI VASUDEVEN NAIR :

Will the Minister of RAILWAYS be pleased to state :

(a) whether a meeting of the United Nations Economic Commission for Asia and the Far East was held in New Delhi during November, 1969 ;

(b) whether any scheme was also discussed to modernise the Indian Railways through increased use of advanced technology and progress towards a Trans-Asian Railway Net Work ; and

(c) if so, the details thereof ?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI GOVINDA MENON) : (a) to (c). Yes. The United Nations Economic Commission for Asia and the Far East held the Tenth Session of their Railway Sub-Committee in New Delhi from 13th to 21st November, 1969. Problems relating to Railway operations and Railway Research in the ECAFE REGION and the proposal for a Trans Asian Railway Net-work Project were discussed. A report containing the detailed deliberations at these meetings would be sent to us by the ECAFE Secretariat at Bangkok in due course.

Commodities Lost from Godown of Dharmanagar Railway Station

3231. SHRI VISWANATHA MENON :
SHRI GANESH GHOSH :
SHRI B. K. MODAK :
SHRI MOHAMMAD ISMAIL :

Will the Minister of RAILWAYS be pleased to state :

(a) the total amount of commodities lost from the godown of Dharmanagar Railway station in Tripura during the years 1966-67, 1967-68 and 1968-69 ;

(b) the total amount of commodities lost while in transit at this Railway station during the same period :

(c) if the amount is unusually big, the reasons therefor ; and

(d) whether responsibilities for such losses have been fixed ?